

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 311 of 2002

Jabalpur, this the 2nd day of July, 2003.

Kamlesh Chandra Vishwas
S/o Shri Mahadeo Vishwas,
aged about 54 years,
r/o Q.No. 3/35 Rashmi Nagar,
Raipur.

APPLICANT

(By Advocate - Shri M.B. Shrivastava)

VERSUS

1. Union of India
through the Secretary Ministry
of Communication, Department of
Posts Dak Bhavan, Sansad Marg,
New Delhi
2. The Post Master General,
Chattisgarh Circle,
Raipur.
3. Superintendant of Railway
Mail Service R.P. Raipur

RESPONDENTS

(By Advocate - None)

O R D E R (ORAL)

By Anand Kumar Bhatt, Administrative Member -

The relief sought in this OA is that the past services rendered by the applicant in the Rehabilitation Department be counted for giving ^{time} bound promotion to the applicant in the present Department after 16 and 26 years. This issue has already been decided by us recently in OA No. 212 of 2000, on 27th June, 2003.

The relevant portion of the judgment is as follows :

"Accordingly, this O.A. is allowed. The applicant may be given the benefit of past services rendered in the Rehabilitation Department for time bound promotion as claimed by him with all consequential benefits including arrears, within a period of three months from the date of communication of this order. No costs."

2. Accordingly, on the same lines this OA is

